12 HRS.

MR. SPEAKER: Papers to be laid on the Table. (Interruptions).

Order, order. Unauthorised interruptions will not be taken down. Nothing to be taken down, nothing to be replied to and nothing to be published.

SHRI SHIV CHARAN LAL (Firozabad): **

SHRI GUNANAND THAKUR (Saharsa):**

SHRI SARJOO PANDEY (Ghazipur):**

PAPERS LAID ON THE TABLE

ANNUAL REPORTS OF DEVELOPMENT COUNCILS

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI RAGHUN ATH REDDI): Sir, on behalf of SHRI F. A. AHMED: I beg to lay on the Table a copy each of the Annual Reports of the following Development Councils under sub-section (4) of section 7 of the Industries (Development and Regulation) Act, 1951:—

- Development Council for Leather and Leather Goods Industries for the year 1966-67.
- Development Council for Leather and Leather Goods Industries for the year 1967-68.
- (3) Development Council for Manmade Textiles for the year 1967-68.
- (4) Development Council for Nonferrous Metals and Alloys for the year 1967-68.
- (5) Development Council for Paper, Pulp and Allied Industries for the year 1967-68. [Placed in Library. See No. LT-2037/68.]

NOTIFICATIONS UNDER SUB-SECTION (3) OF SECTION 17 OF THE EXPORT (QUALITY CON-TROL AND INSPECTION) ACT, 1963

THE MINISTER OF COMMERCE (SHRI DINESH SINGH): I beg to lay on the Table:—

 A copy each of the following Notifications under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963:—

- (i) The Export of Fish Products (Inspection) Amendment Rules, 1968, published in Notification No. S.O. 2954 in Gazette of India dated the 30th August 1968.
- (ii) The Export of Coir Products (Inspection) Amendment Rules, 1968, published in Notification No. S.O. 3132 in Gazette of India dated the 4th September, 1968.
- (iii) The Export of Coir Yarn (Inspection) Second Amendment Rules 1968 published in Notification No. S.O. 3135 in Gazette of India dated the 4th September, 1968.
- (iv) The Export of Paints and Allied Products (Quality Control and Inspection) Amendment Rules, 1968, published in Notification No. S.O. 3144 in Gazette of India dated the 10th September, 1968.
- (v) Notification No. S.O. 3280 published in Gazette of India dated the 11th September, 1968 containing corrigendum to S.O. 3215 dated the 7th September, 1967.
- (vi) The Export of Sewing Machines (Quality Control and Inspection) Amendment Rules, 1968 published in Notification No. S.O. 3392 in Gazette of India dated the 19th September, 1968.
- (vii) The Export of Electric Cables and Conductors (Inspection) Rules, 1968 published in Notification No. S.O. 3493 in Gazette of India dated the 27th September, 1968.
- (viii) The Export of Organic Chemicals (Inspection) Amendment Rules, 1968 published in Notification No. S.O. 3507 in Gazette of India dated the 4th October, 1968.
 - (ix) Notification No. S.O. 3518 published in Gazette of India dated the 7th October 1968 containing corrigendum to S.O. 3221 dated the 8th September, 1967.
 - (x) Notification No. S.O. 3528 published in Gazette of India dated the 8th October, 1968, containing

**Not recorded.